

(b) if so, the details thereof; and

(c) the steps being taken by Government to control the discharge of effluents and rejuvenate polluted aquifers?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN):

(a) and (b) Ground water quality data generated by Central Ground Water Board (CGWB) indicates that ground water has concentration of contaminants higher than the norms, prescribed by the Bureau of Indian Standards, in various parts of the Country, as per the following details:

Sl. No.	Contamination & Pollution Hazard	No. of States/UT
1.	Arsenic	10
2.	Fluoride	20
3.	Nitrate	21
4.	Iron	26
5.	Heavy Metals (Lead, Chromium & Cadmium)	15

(c) Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards ensures compliance of the effluent discharge norms and take action against the defaulting industries under section 5 of the Environment (Protection) Act, 1986 or section 33 A of the Water Act, 1974.

#### **Ground water pollution in Udham Singh Nagar**

†852. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware that the ground water adjacent to the industrial areas of Udham Singh Nagar in Uttarakhand is getting polluted continuously;

(b) whether Government would consider sending a Central team to look into the reasons for ground water contamination in this district; and

(c) if not, the reasons therefor?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) to (c) Central Pollution Control Board (CPCB) has identified 88 hot spot industrial clusters in the country, which includes Udham Singh Nagar in Uttar Pradesh. Central Ground Water Board (CGWB) has initiated ground water pollution study in these CPCB identified 88 hot spots industrial cluster including Udham Singh Nagar. Ground water quality samples have been collected for analysis.

**Feasibility report for linking of rivers under NPP**

853. SHRI N. GOKULAKRISHNAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the National Water Development Agency has prepared pre-feasibility/feasibility reports for linking of 30 rivers in the country under the National Perspective Plan (NPP);

(b) if so, whether it is also a fact that Pennar (Somasila)-Cauvery (Grand Anicut) link has also been identified for inter river basin water transfer;

(c) whether the above link would benefit the States of Andhra Pradesh, Tamil Nadu, Karnataka and Puducherry;

(d) if so, the present status of the project, including the allocations made and spent, so far; and

(e) by when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) to (c) Yes, Sir. National Water Development Agency (NWDA) has prepared Pre-Feasibility Reports of the 30 links (16 links under Peninsular Component and 14 links under Himalayan Component) as identified under National Perspective Plan (NPP) for water resources development through inter basin transfer of water, of this Ministry. Pennar (Somasila)-Cauvery (Grand Anicut) (P-C) link is one of them. The P-C link will benefit the States of Andhra Pradesh, Tamil Nadu, Karnataka and Puducherry.

(d) and (e) The Feasibility Report (FR) of the P-C link has been prepared by NWDA and sent to the concerned States Governments. The planning and Detailed Project Report (DPR) of P-C link is dependent on the planning of Mahanadi - Godavari link, a mother link of 9 link systems viz., Mahanadi - Godavari - Krishna - Pennar - Palar